



## MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

### Cause List Date 30.08.2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal Sr. Advocate	S.B. Cr. Revision No.124/2017 Abdul Wahid Vs. Smt. Parveen	Azad Ahmed	Sudesh Saini, PP
2	Sh. Suresh Pareek Sr. Advocate	S.B. Cr. Misc. Bail No. 10153/2017 Sukhen Gautam Vs. State	Ashvin Garg	N.S. Shekhawat, PP
3	Sh. Suresh Pareek Sr. Advocate	D.B. Civil Misc. Appeal No. 5985/2016 Usha Devi Vs. Kamlesh	S.S. Hasan	Ashindra Gautam
4	Sh. J.P. Sharma RHJS (Retd.)	S.B. Cr. Misc. Petition No. 3450/2017 Jitendra Vs. State	Jiya Ur Rahman	Meenakshi Pareek, PP
5	Sh. J.P. Sharma RHJS (Retd.)	S.B. Cr. Misc. Petition No. 4395/2013 Zahid Vs. Somveer	Paker Farooq	NS Dhakad, PP
6	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Execution Second Appeal No. 1/11 Purushottam Sharma Vs. Chand Karan Rathi	Mahendra Goyal	Sudesh Bansal
7	Ms. Chandra Kanta Gupta, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 5284/2016 Amit Garg Vs. Smt. Sonal	Vivek Goyal	Deepak Gupta
8	Ms. Chandrakanta RHJS (Retd.)	S.B. Cr. Misc. Petition No. 1682/2017 Nitish Singhania Vs. State	Rajesh Maharshi	Meenakshi Pareek, PP
9	Sh. Ashok Sharma Advocate	S.B. Cr. Misc. Petition No. 1860/2016 Mohammad Javed Vs. Smt. Rajiya Bano	Sanchit Tamra	Sageer Ahammed
10	Sh. Ashok Sharma Advocate	D.B. Civil Misc. Appeal No. 2510/2015 Smt. Rajshree Rathore Vs. Ganesh Pratap Singh	Manish Sharma	Manoj Bhardwaj
11	Sh. Swaraj Sharma Advocate	D.B. Civil Misc. Appeal No. 6099/2016 Smt. Minakshi Sharma Vs. Sanjay Parashar	Rekha Arora	Mahesh Sharma
12	Sh. P.K. Kasliwal Advocate	S.B. Cr. Revision No. 1903/2016 Shaid Ali Vs. Shabnam Sultana	M F Baig	Amir Aziz
13	Ms. Raj Sharma Advocate	S.B. Cr. Revision No. 1331/2016 Gajendra Singh Vs. Sanju Kanwar	Ashvin Garg	Shyam Lal Sharma

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
(Anu Chaudhary) 29.8.17

Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court  
Jaipur

“Help The Needy –Timely Help May Create History”



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### Cause List Date 31.08.2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	D.B. Civil Misc. Appeal No. 2253/2017 & 2254/2017 Bharat Kumar Vs. Smt. Preeti Gupta	Sandeep Pathak	M.C. Jain
2	Sh. Ramavatar Sharma RHJS (Retd.)	S.B. Civil First Appeal No. 526/2009 Smt. Raj Kanwar Vs. Rohitash Kumar	V.K. Tamoliya	Sudesh Bansal
3	Smt. Alka Bhatnagar Advocate	D.B. Civil Misc. Appeal No. 1165/2017 Vijay Bhatra Vs. Monu Sharma	Vidhut Gupta	Ravindra Paliwal
4	Smt. Sumati Bishnoi Advocate	S.B. Civil Second Appeal No. 369/2010 Kailash Vs. Durga Ram	JR Tantia	Hemant Gajraj
5	Sh. Manish Kumawat, Advocate	S.B. Cr. Misc. Petition No. 2478/2014 Rajendra Kumar Gupta Vs. State	Mahesh Gupta	S.R. Sharma

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By Order

  
(Anur Chaudhary)

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### Cause List Date 01.09.2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Ajeet Bhandari Advocate	S.B. Civil First Appeal No. 447/2013 Smt. Sharwani Devi Vs. Smt. Dholi Devi	Subhash Sharma	Suresh Chaudhary
2	Sh. Ajeet Bhandari Advocate	D.B. Civil Misc. Appeal No. 2422/2014 Smt. Mitu Vs. Mahesh Kumar Pipliwai	None present	
3	Sh. J.D. Sharma RHJS (Retd.)	S.B. Cr. Misc. Petition No. 4109/2015 & 2439/2015 Prem Prakash Poddar Vs. State	Sushil Pujari	Sudhir Jain
4	Sh. A.R. Patwardhan RHJS (Retd.)	S.B. Cr. Misc. Petition No. 1700/2015 M/s Sharma Sales Vs. Statte	Rajendra Yadav	NS Dhakad, PP
5	Sh. A.R. Patwardhan RHJS (Retd.)	D.B. Civil Misc. Appeal No. 6300/2016 Smt. Urvashi Verma Vs. Govind Chandel	Aditya Sharma	Sudarshan Laddha
6	Smt. Nirmala Sharma Advocate	S.B. Cr. Revision No. 1257/2015 Sito Vs. State	Virendra Singh	Rishi Raj Singh, PP
7	Smt. Nirmala Sharma Advocate	D.B. Civil Misc. Appeal No. 196/2016 Ravindra Choudhary Vs. Smt. Shibani Maan	Arvind Gupta	MM Ranjan
8	Ms. Archana Mantri, Advocate	S.B. Cr. Revision Petition No. 1481/2016 Ramnarayan Gurjar Vs. Ram Vilas Jangid	Anoop Dhand	Rudraksh Sharma
9	Sh. Ashwani Chobisa Advocate	S.B. Cr. Misc. Petition No. 557/2014 Manoj Kumar Pareek Vs. State	Vikash Kumar Jakhar	N.S. Dhakad, PP

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